

# CURRICULUM VITAE

**Name-** Arnav Vidyarthi  
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## **OBJECTIVE**

To work with a law firm/lawyer/organization, gaining valuable experience and insight into the legal profession. To also gain skills and social values in the field of law to help the society.

## **PROFESSIONAL EFFICIENCY**

- Assertive nature.
- Strong work ethics.
- Effective inter-personal skills.
- Strong leadership qualities.
- Sound knowledge of the legal terms & policies.
- Decision making ability.
- Excellent oral and verbal communication

## **EDUCATIONAL QUALIFICATIONS**

- Completed 3 years LL.B. from Campus Law Centre, Faculty of Law, University of Delhi (2013-2016)
- Completed B.A. (Hons) English from Delhi College of Arts and Commerce, University of Delhi (2010-2013)
- Completed Senior Secondary School from Air Force Bal Bharati, CBSE, Lodi Road, New Delhi (2009-2010)
- Completed Secondary School from Air Force Bal Bharati, CBSE, Lodi Road, New Delhi (2007-2008)

## **WORK EXPERIENCE**

- Associate at Neeti Niyaman, A-142, Ground Floor, Niti Bagh (May 2019 till present)
  - ❖ Drafted various Petitions, Appeals, Applications to be filed before Supreme Court, Appellate Tribunal for Electricity, Central Electricity Regulatory Commission, various State Electricity Regulatory Commissions and other Tribunals.
  - ❖ Drafted various opinions and notes as per the queries raised by various clients.
  - ❖ Drafted various agreements including Power Purchase Agreements and provided interpretation on the clauses used in these agreements.
  - ❖ Compiled check lists on various functions related to a Coal Mining Agreement for effective execution of the same.

- Associate at the office of Mr. Sunil Fernandes, Advocate-on-Record, A-178, LGF, Defence Colony (December 2016 till March 2019)
  - ❖ Drafted various Petitions, Plaints, Appeals, Complaints and Applications to be filed before the Supreme Court, High Court and other Tribunals
  - ❖ Appeared and argued before High Court and other Tribunals in matters
  - ❖ Briefed Senior Advocates and made Written Submissions in various matters related to Electricity Law, Consumer Law, Criminal Law, Contract Law among others
- Associate at MCO Legals, Q-6A, Jangpura Extension, New Delhi. (June 2016 till November 2016)
  - ❖ Prepared case notes and drafted research articles on various topics such as Land Acquisition Law, Arbitration Law, Civil Law, Competition Law and others.
  - ❖ Assisted in drafting Pleadings such as Special Leave Petitions, Curative Petitions, Statement of Claim, Statement of Defence and other Written Submissions
  - ❖ Extensive Research and Preparation of Material for the Annual SCOPE Conference on Arbitration with focus on the Arbitration and Conciliation (Amendment) Act, 2015

### **INTERNSHIPS**

- Worked at Fox Mandal & Co, A-9, Sector-9, Noida for the period of 01.02.2016 to 02.03.2016 and gained experience on the following accounts-
  - ❖ Researched on judicial precedents for cases arising out of Arbitration Law, Consumer Protection Law, Intellectual Property Law, Law of Contracts, among others.
  - ❖ Assisted in drafting petitions, annual returns of companies, briefs, and other reports.
- Worked at AZB & Partners, A-8, Sector-4, Noida for the period of 04.01.2016 to 30.01.2016 and gained experience on the following accounts-
  - ❖ Gained experience in analyzing and reviewing various commercial agreements and documents of incorporation of companies.
  - ❖ Conducted a legal due diligence and reviewed various documents in order to verify the details as mentioned in the prospectus by the company
  - ❖ Researched on judicial precedents, Acts, Rules, Notifications in order to prepare reports.
- Worked under Mr. Sunil Fernandes, Advocate-on-Record, Supreme Court of India for the period of 01.07.2015 to 07.08.2015 and gained experience on the following account-
  - ❖ Attended proceedings of the Hon'ble Supreme Court of India, Hon'ble High Court of Delhi and other Tribunals.
  - ❖ Conducted Legal Research on various subjects of Company Law, Intellectual Property Law, and Criminal Law.
  - ❖ Assisted in drafting various pleadings like Petitions, Replies and Notices.

- Worked under Mr. Ajit Kumar, Advocate, High Court of Delhi for the period of 09.06.2014 to 09.08.2014 and gained experience of the following skills-
  - ❖ Attended proceedings of Hon'ble High Court of Delhi and various District Courts of the National Capital Territory of Delhi
  - ❖ Learnt about various court procedures like filing, formatting, submitting applications
  - ❖ Assisted in drafting various applications, petitions and replies

### **CERTIFICATIONS**

- Completed the Online Certificate Course on Competition Law and Intellectual Property Rights conducted by Federation of Indian Chambers of Commerce and Industry (FICCI), New Delhi under the aegis of Intellectual Property Education Center (IPEC) with Grade A (2015)
- Completed the course of Diploma in Entrepreneurship Administration and Business Laws from West Bengal National University of Judicial Sciences (WBNUJS) in collaboration with iPleaders, Howrah, West Bengal (2015-2016)
- Completed the course of Diploma in Cyber Laws from Government Law College, Mumbai in collaboration with Asian School of Cyber Laws, Pune with 1<sup>st</sup> Division (2014-2015)

### **ACHIEVEMENTS**

- Presented a Research Paper on the topic "Multi-National Enterprises & the Government: A Perfect Marriage?" at the conference on "The Evolving Regime in Intellectual Property Protection" organized by Jawaharlal Nehru University, New Delhi in collaboration with Public Health Foundation of India (2015)
- Participated in the "Global Congress on Intellectual Property & Public Interest" organized by The Centre for Internet & Society in collaboration with National Law University, Delhi (2015)
- Presented a Research Paper on the "Importance of Regional Human Rights Mechanism" at The Third International Multidisciplinary Congress organized by Rajiv Gandhi National University of Law, Punjab in collaboration with African Court on Human and People's Rights, Tanzania (2015)
- Participated in a Panel Discussion on "Intellectual Property Rights with special emphasis on Patents & Pharmaceutical Industry" organized by Astrum, a science-based Reputation Management Advisory (2015)
- Participated in the 7<sup>th</sup> Amity National Moot Court Competition organized by Amity Law School, Lucknow (2014)
- Achieved 3<sup>rd</sup> position in the Aagman Inter School Quiz Competition organized by Academy of Animation & Gaming (2009)
- Achieved 2<sup>nd</sup> position in the Inter-House quiz, Air Force Bal Bharati School, New Delhi (2009)
- Achieved 3<sup>rd</sup> position in the Air Force Quiz at the Inter- Command Conference, Indian Air Force (2006)
- Achieved 1<sup>st</sup> position in the Intra-City round of Bournvita quiz contest at Nagpur and qualified for the All Asia Bournvita Quiz Contest at Kolkata (2005)

## **HOBBIES**

- Lawn Tennis & Basketball
- Quizzes
- Philately

## **PERSONAL DETAILS**

- Date of Birth- 27<sup>th</sup> March, 1993
- Address- 769, Pocket-E, Sector-21, Gurgaon- 122016
- Marital Status- Unmarried
- Languages known- English, Hindi
- References- Will be provided on request